

the House. [See Appendix LXVII, Annexure No. 93.]

(d) A statement showing the amount retained in India by each Importer is laid on the Table of the House. [See Appendix LXVII, Annexure No. 94]. These are held in blocked accounts and cannot be remitted or be used for the import of Films.

STEEL DELEGATION TO JAPAN

*498. SHRI BABUBHAI M. CHI-NAI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether Government have any proposal under consideration to send a delegation to Japan to negotiate with the steel industry there for the sale of Indian iron ore; and

(b) if so, what are the details with regard to the quality and price of the ore?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir. A delegation of the Minerals and Metals Trading Corporation is likely to visit Japan by the end of March, 1969, for negotiating details of longterm sale of high grade Bailadila and Barajamda ores and medium grade Kiriburu and Daitari ores.

विदेशों में खोली गई 'सोना' दुकानें

*587. श्री सुंदर सिंह भंडारी : क्या वंदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) कूटीर उद्योग तथा हथकरघा उद्योग के माल की बिक्री करने के लिये विदेशों में 'सोना' दुकानें कहाँ कहाँ व कब-कब खोली गई हैं ; और

-(•Transferred from the 17th March, 1969.

(ख) उन दुकानों में से प्रत्येक में अब तक कितनी-कितनी पूंजी लगाई गई है और उनकी वार्षिक आय और व्यय का व्यौरा क्या है ?

SONA' SHOP OPENED IN FOREIGN COUNTRIES

*587. SHRI SUNDAR SINGH BHANDARI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the names of the countries where "Sona" shops have been opened to sell the cottage industry goods and handloom goods abroad together with the dates; and

(b) the amount of capital, so far, invested in each of those shops and the details of their annual income and expenditure?]

वंदेशिक व्यापार तथा मंत्री (श्री श्री० आर० भगत) : (क)

संयुक्तराज्य अमरीका—

न्यूयार्क जून, 1965

बोस्टन जुलाई, 1968

कनाडा—

मॉन्ट्रियल अप्रैल, 1966

फ्रांस—

पेरिस नवम्बर, 1967

कोनिया—

नर्राबी फरवरी, 1967

(ख) एक विवरण मन्त्रालय पर रखा जाता है जिसमें दुकानों में लगायी

t[J English translation.

गयी पूंजी, व्यय, विक्रियां तथा लाभ दिखाये गये हैं। [देखिये परिशिष्ट LXVII अनुपत्र संख्या 95.]

†[THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT): (a)

U.S.A.—

New York June, 1965

Boston July, 1968

Canada—

Montreal April, 1966

France—

Paris November, 1967

Kenya—

Nairobi February, 1967

(b) A statement showing the capital invested, expenditure, sale, and profits of the shops is laid on the Table of the House. [See Appendix LXVII, Annexure No. 95.]

AGRO-INDUSTRIAL COMPLEXES AROUND NUCLEAR POWER STATIONS

*588. SHRI S. K. VAISHAMPAYEN: Will the PRIME MINISTER be pleased to state;

(a) whether the Working Group appointed to study development of Agro-industrial complexes around nuclear power stations has submitted its report; and

(b) if so, what are the main recommendations thereof?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) and (b) Although a preliminary report has been submitted, its conclusions and recommendations are still under examination.

t[] English translation.

PERMISSION TO INDIAN DIPLOMATS TO ENTERTAIN THEIR ISRAELI COUNTERPARTS

*589. SHRI KRISHAN KANT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Indian diplomats have to seek special permission to meet or socially entertain their Israeli counterparts; and

(b) if so, what are the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) Does not arise.

ACCUSATION AGAINST DR. VASUDEVA IN CUBA

*590. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question No. 227 given in the Rajya Sabha on the 21st November, 1968 and state:

(a) whether Dr. Vasudeva has since been freed by Cuba;

(b) whether he is still under any kind of obligation to the Cuban Government; and

(c) whether Dr. Vasudeva has expressed any desire to return to India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. Dr. Vasudeva left Cuba on November 22, 1968.

(b) Dr. Vasudeva was in Cuba as an expert of the F.A.O. Therefore his obligation, if any, is to the F.A.O. and not to the Cuban Government.

(c) It is understood that he is at present in London and expects to return to India in two or three months.